



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,27th August 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 2 i.e. ORIGINAL COURT NO. 2.**

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
14	Bail Appln./1667/2020 (PDF COPY)	MOTIAR RAHMAN Versus THE STATE OF ASSAM	MR. M H TALUKDAR MS. A BEGUM MR. M S ALAM	PP, ASSAM
15	Bail Appln./1697/2020 (PDF COPY)	SUBRATA MITRA Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 3 i.e. ORIGINAL COURT NO. 3.**

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
9	Bail Appln./1593/2020 BA 1405/2020(D/O), FIXED	BHABESH PATIR Versus THE STATE OF ASSAM	MR. M BISWAS MR. M BASUMATARY	PP, ASSAM
MOTION				
10	AB/2088/2020 (PDF COPY)	MD. FARUK AHMED @ FARUK HUSSAIN @ JUNMONI Versus THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/08/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 5 i.e. ORIGINAL COURT NO. 6.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
14	Bail Appln./1544/2020 WITH OFFICE NOTE & SCANNED COPY OF C.D. & LCR, FIXED WITH	JAMAL ALI @ MD JAMAL UDDIN Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. S S ZIA	PP, ASSAM
15	Bail Appln./1547/2020	AMIR HUSSAIN @ BADAL Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. S S ZIA	PP, ASSAM
16	Bail Appln./1632/2020 FIXED	DIPANKAR HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM	MR. M DUTTA MR U ROY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/08/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 6 i.e. ORIGINAL COURT NO. 7.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
9	Bail Appln./1638/2020 FIXED	RABI AHMED BARBHUIYA @ RAVI AHMED BARBHUIYA Versus UNION OF INDIA	MR. R M DAS MR. K MONIR	SC, NCB
MOTION				
10	AB/2005/2020 FIXED	JAMAL UDDIN SHEIKH @ JAMAL SK. Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR A A DEWAN	PP, ASSAM
BAIL HEARING (BA)				
11	Bail Appln./1534/2020 FIXED	SADIK HUSSAIN RAJ BARBHUIYA Versus UNION OF INDIA	MR R M DAS MR. K MONIR	SC, NCB
12	Bail Appln./1573/2020 (CONNECTED WITH ITEM NO. 1 IN THE DAILY CAUSE LIST), FIXED	KAISAR ALI Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 7 i.e. ORIGINAL COURT NO. 9.**

**ITEM NO. 12 WILL BE TAKEN VIA REMOTE
VIDEO CONFERENCING.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
10	CrI.Pet./320/2020 FIXED, BY SLIP	AKHIL GOGOI Versus THE UNION OF INDIA AND ANR	MR. K N CHOUDHURY MR. S BORTHAKUR MR. K GOGOI MR R SENSUA	ASSTT.S.G.I.
11	WP(C)/3072/2020	KAYEES AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM
12	WP(C)/3237/2020	M/S. PCL CEMENT AND PIPE INDUSTRIES Versus UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST ASSTT.S.G.I.
<u>OTHER MATTERS</u>				
13	WP(C)/8177/2019 (ADMISSION)	PHATIK SONOWAL Versus THE STATE OF ASSAM AND 3 ORS.	MR. P P DUTTA MR. A BORUA	SC, ELEM. EDU
14	WP(C)/142/2019 (ORDERS)	BEAUTI CHETIA Versus THE STATE OF ASSAM AND 9 ORS	MR. D DAS MR. M BARUAH	SC, SEC. EDU. MR. M DUTTA (R9) MR. A DEKA (R7, R8)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO.8 i.e. ORIGINAL COURT NO. 10.**

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1656/2020	MANORANJAN DAS Versus UNION OF INDIA	MR. A TALUKDAR MR. M BISWAS MS M DAS MR. M BASUMATARY	SC, NCB
2	Bail Appln./1657/2020	SAM LAITHANGBAM AND ANR. Versus THE STATE OF ASSAM	MR. S K JAIN MS J BEGUM MD N ABED	PP, ASSAM
3	Bail Appln./1658/2020	MAZIBUR RAHMAN Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI	PP, ASSAM
4	Bail Appln./1659/2020	MAINUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
<u>MOTION</u>				
5	AB/2064/2020	NAYAN MEDHI AND 2 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/08/2020

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2)	MR. A DEB	17-08-2020	To	31-08-2020
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4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 9 i.e. ORIGINAL COURT NO. 11.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
OTHER MATTERS				
10	Cont.Cas(C)/203/2020 (ORDERS)	BIREN CHANDRA BORA Versus PREETOM SAIKIA, IAS AND ANR.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. D SAIKIA MR. N J KHATANIAR MR. A PHUKAN

LEAVE NOTE OF ADVOCATES FOR 27/08/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 10 i.e. ORIGINAL COURT NO. 13.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
17	AB/2065/2020	GITANJALI KALITA AND ANR. Versus THE STATE OF ASSAM	MS. S AHMED MR. D BORA	PP, ASSAM
18	AB/2066/2020	SIDDIQUE ALI AHMED Versus THE STATE OF ASSAM	MR. D SARMAH	PP, ASSAM
19	AB/2067/2020	ABDUL MUKIT Versus THE STATE OF ASSAM	MR. A K HUSSAIN MS S HAZARIKA	PP, ASSAM
20	AB/2068/2020	AKMOL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO.11 i.e. ORIGINAL COURT NO. 15.**

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2070/2020	ABHIJIT NATH Versus THE STATE OF ASSAM	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	PP, ASSAM
2	AB/2071/2020	AZAHAR ALI Versus THE STATE OF ASSAM	MR. R ISLAM	PP, ASSAM
3	AB/2072/2020	AKTER ALI AND ANR. Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
4	AB/2073/2020	AMZAD ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
5	AB/2075/2020	SAGAR BISWAKARMA AND 8 ORS Versus THE STATE OF ASSAM	MR. A D CHOUDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/08/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 12 i.e. ORIGINAL COURT NO. 16.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
7	WP(C)/2881/2020	JAGRAVI KALITA Versus ASSAM STATE HOUSING BOARD AND 2 ORS	MR. M K SARMA MR. A SARMAH MS B GOGOI	GA, ASSAM MR. I CHOUDHURY R ALI
8	WP(C)/3295/2020 (PDF COPY)	FAIJUL HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. U J SAIKIA MR. R SAIKIA	GA, ASSAM
9	WP(C)/3311/2020	MAYONG HIT SADHINI FISHERY SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. R K BORAH MR. R PHUKAN	GA, ASSAM
OTHER MATTERS				
10	I.A.(Civil)/1342/2020 (ORDERS) in WP(C)/228/2020	ALPANA TALUKDAR Versus THE STATE OF ASSAM and 5 ORS AND 5 ORS	MR J SINGH MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MS. J KONWAR	SC, HEALTH
	WITH WP(C)/228/2020	ALPANA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR J SINGH MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MS. J KONWAR	SC, HEALTH
11	WITH WP(C)/8292/2019	ALPANA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MS. M K BROWN	MR. R BORPUJARI SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 27/08/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 13 i.e. ORIGINAL COURT NO. 18.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

9	Crl.Pet./171/2020 (PERSONAL APPEARANCE), WITH LCR 1 FILE(SCANNED COPY)	MD. AMEL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM
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OTHER MATTERS

10	I.A.(Civil)/1333/2020 (ORDERS), MAC.APP. 140/18(D/O), WITH LCR, B/O in MACApp./140/2018	SUREN CH RAY AND 2 ORS Versus NATIONAL INSURANCE CO. LTD.	MR. M KHAN KAKALI DEVI MR. J RAHMAN	MR. R GOSWAMI
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 14 i.e. ORIGINAL COURT NO. 19.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
9	AB/2090/2020 (PDF COPY)	HOMESWAR SAIKIA AND 2 ORS Versus THE STATE OF ASSAM	MR B D DAS MR H K SARMA MR. D THAOSEN MS. K PHUKAN	PP, ASSAM
10	AB/2108/2020 (PDF COPY)	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 15 i.e. ORIGINAL COURT NO. 20.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
13	AB/2111/2020 (PDF COPY)	JYOTI PRASAD BARUAH AND ANR. Versus THE STATE OF ASSAM	MR. D SARMAH MR B DEKA	PP, ASSAM
BAIL HEARING (BA)				
14	Bail Appln./1447/2020 FIXED	KAMAL SHING RAMCHIYARY @ KAMAL SHING RAMCHIARY Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
BAIL HEARING				
15	AB/1311/2020 FIXED	GUNAMANI DEKA Versus THE STATE OF ASSAM	MR S RAHMAN MR. B CHOWDHURY MS. S PHUKAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020